

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

126(ND)/2016

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019.

NAME OF THE COMPANY: Mr. C.M. Narula V/s. M/s. CMD Paradesi Developers Pvt. Ltd. & Ors.

UNDER SECTION 241-242 OF THE COMPANIES ACT, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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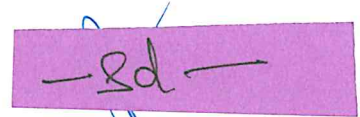
Present:		None for the Petitioner		
		Ved Parkash, Advocate for the Respondent		

ORDER

None appeared on behalf of the petitioner. Mr. Ved Prakash Sachdeva, respondent appeared in person and requests for an adjournment. At his request, *29th April* the matter is adjourned to *29th April*, 2020.



(L.N. Gupta)
Member (T)



(Abni Ranjan Kumar Sinha)
Member (J)